

Central Administrative Tribunal  
Principal Bench: New Delhi

O.A. No. 1394/2000

New Delhi this the 27th day of July, 2000

Hon'ble Mr. Justice Ashok Agarwal, Chairman  
Hon'ble Mr. V.K. Majotra, Member (A)

1. Laxmi Kant Jakhmola  
S/o Shri R.N. Jakhmola  
R/o F-7 Galaxy Apts.  
Vikaspuri, New Delhi-18.
2. Anita Kumari  
D/o Shri Jogindra Prasad  
R/o 54 Kundan Nagar  
PO Laxmi Nagar, New Delhi-92.
3. Ramesh Chand  
S/o Shri Chottu Lal  
R/o T-769 Faiz Road,  
Karol Bagh, New Delhi
4. Raj Kumar Yadav  
S/o Shri B.L. Yadav  
R/o 733 Sec XII R.K. Puram,  
New Delhi.
5. Prem Kumar Kalra  
S/o Lt. Shri Murli Bhar Kalra  
R/o 2437 Hadson Line Kingsway Camp,  
New Delhi.

..Applicants

(By Advocate: Shri Deepak Verma)

Versus

Union of India, through

1. The Secretary  
Dept. of Personnel & Training (DP&T)  
Govt. of India, North Block,  
New Delhi.
2. The Secretary  
Dept. of Expenditure  
Ministry of Finance  
North Block  
New Delhi.
3. The Director  
Central Bureau of Investigation (CBI)  
3, C G O Complex  
Lodhi Road, New Delhi-110 003.

...Respondents

*V.K. Majotra*

ORDER (Oral)

By Justice Ashok Agarwal, Chairman

(3)

By the present O.A. applicants seek directions to refix their pay in terms of the recommendations of the 5th Pay Commission. The Commission has recommended the scale of Rs. 4000-6000 for Data Entry Operator Grade-A and Rs. 5500-9000 for Data Processing Assistant-A which has been reflected from the Notification of 30.9.1997 at Annexure A-2 (page-14). Applicants sent a legal notice dated 8.5.2000 for grant of the aforesaid relief. No reply has so far been given. A copy of the notice is at Annexure A-7.

2. Having regard to the aforesaid facts, we find that the ends of justice will be met by disposing of the OA, directing the respondent Nos.1 & 2 to take their decision on the aforesaid notice and communicate the same to the applicants. This shall be done expeditiously and within a period of three months from the date of service of this order. It will be open to the applicant to once again approach this Tribunal if the decision of the respondents goes adverse to them.

V.K. Majotra

(V.K. Majotra)  
Member (A)

Ashok Agarwal

(Ashok Agarwal)  
Chairman

cc.